



PUNJAB VIDHAN SABHA SECRETARIAT

Starred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Thursday, the 09th March, 2023**

Details of Saplings Planted in the State from 2022 and 2023 till date

***694. Shri Avtar Singh Junior, M.L.A.:-** Will the Forest Minister be pleased to state that:-

- the number of saplings planted in the State from 2022 and 2023 to date alongwith the district-wise details of the same;
- number of the survived saplings out of the same;
- the district-wise total covered area under the forest in the State alongwith the percentage of the same separately, alongwith the increased or decreased area under forest during the year 2022-23?

Posting of Officials of Canal Department at Fazilka

***612. Shri Narinder Pal Singh Sawna, M.L.A.:-** Will the Water Resources Minister be pleased to state whether it is a fact that the officials/ employees of the Canal Department have not yet been posted at Fazilka; if so, the reasons therefor alongwith the time by which the same will be done ?

To Re-start the Discontinue work of Bela- Paniali link road

***590. Doctor Charanjit Singh, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state that:-

- whether it is a fact that work of Bela- Paniali new link road being constructed at Sri Chamkaur Sahib has been discontinued; if so, the time by which it is likely to be re-started;
- whether the Government intends to make said work time-bound; if so, the time by which the said work is likely to be completed ?

To Provide Exemption in the Bus Fare for Cancer Patients and Dependents

***597. Shri Budh Ram, M.L.A.:-** Will the Transport Minister be pleased to state whether it is a fact that cancer cases are arising at a alarming rate in Malwa Belt, so patients have to go to Patiala, Chandigarh, or Faridkot hospitals for taking medicines etc; if so, whether there is any proposal under consideration of the Government to provide exemption in bus fare for such patients and dependents; if so the time as to when?

To Start the Water Works of Block Arniwala in the Assembly Constituency Jalalabad (W)

***665. Shri Jagdeep Kamboj(Goldy), M.L.A.:-** Will the Local Government Minister be pleased to state whether the water works in Block Arniwala in the Assembly Constituency Jalalabad has been started; if not, the time by which the said water works would be started ?

To Restart Baba Hira Singh Bhattal College

***628. Shri Barinder Kumar Goyal, M.L.A.:-** Will the Technical Education & Industrial Training Minister be pleased to state as to whether it is a fact that Baba Hira Singh Bhattal College has been shut due to the negligence of previous Governments; if so, the present status thereof and whether there is any proposal under consideration of the Government to restart the said college or to bring its vast vacant building into use; if so, the details thereof?

To Utilize the Water being Supplied to TSPCL for Irrigation.

***713. Doctor Vijay Singla, M.L.A.:-** Will the Local Government Minister be pleased to state whether it is a fact the storage capacity of sewerage Treatment Plant of Mansa City is very less due to which the sewerage water often overflows into the streets-drains even after scanty rainfall or under normal conditions; if so, whether the Govt. will take any steps to utilize the water being supplied to TSPCL for irrigation and to lay pipelines for the sewerage water of the city for the use of TSPCL?

To construct a Hospital for the Individuals Burnt with Fire, Acid or Chemical in Ludhiana City

***588. Shrimati Rajinder Pal Kaur, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether there is any proposal under consideration of the Government to construct a Government Hospital for the treatment of the individuals particularly suffering from burnt injuries due to fire, acid or chemical in Ludhiana City; if so, the time by which the same is likely to be constructed?

To Set-up a Focal Point on Ludhiana South Bye-pass

***487. Sardar Gurpreet Bassi Gogi, M.L.A.:-** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to set-up a focal point on Ludhiana South Bye-pass keeping in view the small scale industry; if so, as to when?

One Time Settlement Proposal of Old VAT Assessment Cases of Industries of Punjab.

***722. Shri Amrinder Singh Raja Warring , M.L.A.:-** Will the Finance Minister be pleased to state whether there is any proposal of One Time Settlement of old VAT Assessment cases of the Industries of Punjab; the details be provided?

Details of Shagun Scheme Cases Lying Pending for Payment in Assembly Constituency Zira

***673. Shri Naresh Kataria, M.L.A.:-** Will the Social Justice, Empowerment and Minorities Minister be pleased to state the total number of Shagun Scheme cases lying pending for payment so far in Assembly Constituency Zira alongwith the total due amount of the said cases and the time as to when the said payments are likely to be made; the details thereof?

To Implement Labour Laws on the Private Drivers Too

*424. **Shri Dinesh Chadha, M.L.A.:-** Will the Labour Minister be pleased to state that:-

- a) whether it is a fact that the private drivers of Trucks, Trolleys, Buses including various types of vehicles work without any Attendance register and record due to which their E.P.F and other requisite allowances are also not deposited as per law; if so, whether the Government would take any steps to implement labour laws on them too; if so, by when;
- b) As per record of the Labour Department, the total number of drivers of trucks, buses including other different types of vehicles working in various districts of Punjab?

To Construct a Sports Stadium in Assembly Constituency, Jagraon

*402. **Shrimati Sarvjit Kaur Manuke, M.L.A.:-** Will the Sports and Youth Services Minister be pleased to state whether it is a fact that there is no any Sports Stadium in the Assembly Constituency, Jagraon; if so, the time by which it is likely to be constructed by the Government ?

To Renovate the Ponds of the Villages in Assembly Constituency Baghapurana

*646. **Sardar Amritpal Singh Sukhanand, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state:-

- a) whether it is a fact that the condition of ponds of the villages in Assembly Constituency Bahapurana is quite dilapidated and during rainy days the water of the said ponds is entered in the houses; if so, whether there is any proposal to release special grant to the most affected villages i.e. Samalsar, Nathoke, Baghapurana, Sukhanand, Rode; if so as to when?
- b) whether there is any new technique for the renovation of the said ponds of the villages; if so, the details thereof, togetherwith the time by which it is likely to be done;

Details of Present Status of B.R.T.S Project

*346. **Kunwar Vijay Pratap Singh, M.L.A.:-** Will the Local Government Minister be pleased to state that:-

- a) the present status of B.R.T.S project in Amritsar alongwith its total cost togetherwith the scheme under which this project was started;
- b) the name of the Company to whom the contract of this project was allotted, the details be given;
- c) the name of the Government Department to whom the work of project was entrusted alongwith the name of the Department which is conducting supervision as well as maintenance of this project at present;
- d) the number of employees deputed for running this project togetherwith the details of status with their rank-wise (designation) (Permanent/Adhoc/ Contract basis) of said employees be given?

To Enhance the Pension being Provided to the Old Aged, Widow, Handicapped and Dependents

*506. **Shrimati Ganieve Kaur Majithia, M.L.A.:-** Will the Social Security Minister be pleased to state whether there is any proposal under consideration of the Government to enhance the pension being provided at present to the old aged, widows, handicapped and dependents; if so, the time as to when; if not, the reasons therefor?

Present status of the Government Degree College sanctioned in the name of Shri Kanshi Ram Ji at Adampur

*718. **Shri Sukhwinder Singh Kotli, M.L.A.:-** Will the Higher Education Minister be pleased to state that:-

- a) whether it is a fact that Govt. has already sanctioned a Government Degree College in the name of Shri Kanshi Ram Ji at Adampur and whether it is also a fact that the required land has been provided by Municipal Council, Adampur ;
- b) if the reply to part (a) be in the affirmative, the reasons for non- commencement of work on this project;
- c) the time by which the work of the said college is likely to be started alongwith the possible time of the completion of the same togetherwith the time by which the classes will be started thereat?

To Paste QR Code on the Packets of Seeds and Pesticides

*657. **Shri Sandeep Jakhar, M.L.A.:-** Will the Agriculture Minister be pleased to state whether the Government is formulating any planning to paste QR Code on the packets of seeds and pesticides; if so the time as to when?

To Construct the Veterinary Hospital at Village Daudhar, Madike and Madheke of Nihal Singh Wala.

*707. **Sardar Manjit Singh Bilaspur, M.L.A.:-** Will the Animal Husbandry Minister be pleased to state whether it is a fact the strength of cattle in the large villages like Daudhar, Madike and Madheke of Assembly Consistency Nihal Singh Wala is very high; if so, whether there is any proposal under consideration of the Govt. to construct a Veterinary hospital thereat; if so, the time as to when?

To Impart Free Training to the Children of Kickboxing Game

*497. **Doctor Sukhwinder Kumar, M.L.A.:-** Will the Sports and Youth Services Minister be pleased to state whether any coaching/free training or any other contribution is imparted by the Government to promote such talented children who having interest in kickboxing and play at national level; details thereof?